

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No.10 of 2017 (SZ)

M/s.Bharat Biotech International
Limited, rep. by its Company
Secretary & Head Legal Authorised
Signatory Mr.M.Vaidyanathan
Turkapally, Shameerpet, Hyderabad

Vs The Secretary, National Biodiversity
Authority, TICEL Bio Park, 5th Floor,
CSIR Road, Taramani, Chennai

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

Mr.Krishna Srinivasan
Senior Counsel
M/s.S.Ramasubramaniam
& Associates

M/s.G.M.Syed Nurullah Sheriff

Note of the Registry	Orders of the Tribunal
Order No.16	<p>Date: 17th October, 2017</p> <p style="text-align: center;">Pleadings are completed. For want of time the appeal is posted for arguments on 28.11.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>